

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-110

C.A No. 622/CIII/ND/2020

in

(IB)- 189(ND)/17

IN THE MATTER OF:

State Bank of India

Vs.

Namdhari Food International Pvt. Ltd.

....APPLICANT

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 3.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI S.K. MOHAPATRA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

For the Intervener :

For the Liquidator : Ms. Maya Gupta, Advocate.

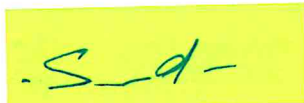
ORDER

CA-622 of 2020 in IB-189 of 2017

Under consideration is 4th progress report filed by the liquidator under Regulation 15 of the IBBI (Liquidation Process) Regulation 2016. The same is taken on record which is subject to just exceptions.

CA stands closed.


(S.K. MOHAPATRA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

MAMTA